

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

Office Memorandum

New Delhi, dated the 22.01.2018

Subject:-Weekly Report in respect of important developments in CBEC for the week –15.01.18 to 19.01.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –15.01.18 to 19.01.18.

1. Administrative Changes:-

- Order regarding placement of services of Smt. Suchitra Sharma, IRS at the disposal of the Ministry of Petroleum for posting as CVO in Gas Authority of India Ltd., Delhi has been issued vide Office Order No. 08/2018 dated 15.01.2018.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairperson, CBEC
2. Member (Customs)
3. Member (Admn)
4. Member(GST)
5. Member(Budget)
6. Member(IT)
7. Member(CX, ST & Legal)

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